

Statement-III*Details of payment released to various Monitoring Agencies under National Air Quality Monitoring Programme (NAMP)*

Sl. No.	Name of Monitoring Agency	Funds released under NAMP for operation and maintenance in different financial years (Amount in ₹)			
		2016-17	2017-18	2018-19	2019-20 (till Feb.-2020)
1.	Chandigarh PCC	4113833	3253333	1952000	1952000
2.	Himachal Pradesh SEP and PCB	-	29309334	13933334	8634667
3.	Jammu and Kashmir SPCB	-	4528000	1936000	-
4.	Punjab SPCB	-	20361083	4565333	15553333
5.	Rajasthan SPCB	-	13434667	-	15649333
6.	Uttar Pradesh SPCB	-	31390667	-	27541333
7.	Uttarakhand EP&PCB	-	14544000	-	-
8.	NEERI	22288000	21600000	14040000	-
9.	IIT Kanpur	-	8040177	1941920	4240625
TOTAL		2,64,01,833	11,50,70,594	3,83,68,587	7,35,71,291

Note: SPCB - State Pollution Control Board, SEP&PCB - State Environment Protection and Pollution Control Board, EP & PCB - Environment Protection and Pollution Control Board, PCC - Pollution Control Committee. NEERI is at present monitoring in 6 cities in 5 different States/Union Territories namely Delhi, Maharashtra, West Bengal, Tamil Nadu and Andhra Pradesh.

Safety of the minorities

*235. DR. L. HANUMANTHAIAH: Will the Minister of MINORITY AFFAIRS be pleased to state:

(a) whether Government is aware that the minorities are increasingly feeling unsafe in the country;

(b) if so, the manner in which Government is committed to the development of minorities;

(c) whether Government is aware that several policemen have assaulted students

including minority students without provocation at a reading hall of Delhi's Jamia Millia University even after protest; and

- (d) if so, the action taken by Government against policemen?

THE MINISTER OF MINORITY AFFAIRS (SHRI MUKHTAR ABBAS NAQVI): (a) and (b) No Sir, there is no report received by the Government to suggest that the minorities are increasingly feeling unsafe in the country.

Further the Government is committed to all round development of all segments of society including minorities through programmes such as Pradhan Mantri Jan Arogya Yojana (PMJAY), Pradhan Mantri Mudra Yojana(PMMY), Pradhan Mantri Kisan Samman Nidhi (PM KISAN), Pradhan Mantri Ujjwala Yojana (PMUY), Pradhan Mantri Awas Yojana (PMAY), Beti Bachao Beti Padhao Yojana, etc.

Ministry of Minority Affairs also implements programmes/schemes for the welfare and development of the six (6) centrally notified minority communities namely, Buddhists, Christians, Jains, Muslims, Parsis and Sikhs as under:-

- (i) Pre-Matric Scholarship Scheme, Post-Matric Scholarship Scheme, Merit-cum-Means based Scholarship Scheme - For educational empowerment of students. In the last five years, the Government has provided 3.6 crore Scholarships to Minorities in the transparent manner in Direct Benefit Transfer (DBT) mode through National Scholarship Portal (NSP).
- (ii) Maulana Azad National Fellowship Scheme - Provide fellowships in the form of financial assistance.
- (iii) Naya Savera - Free Coaching and Allied Scheme - The Scheme aims to provide free coaching to students/candidates belonging to minority communities for qualifying in entrance examinations of technical/ professional courses and Competitive examinations.
- (iv) Padho Pardesh - Scheme of interest subsidy to students of minority communities on educational loans for overseas higher studies.
- (5) Nai Udaan - Support for students clearing Prelims conducted by Union Public Service Commission (UPSC), State Public Service Commission (SPSC) and Staff Selection Commission (SSC) etc.

- (vi) Nai Roshni - Leadership development of women belonging to minority communities.
- (vii) Seekho Aur Kamao - Skill development scheme for youth of 14 - 35 years age group and aiming at improving the employability of existing workers, school dropouts etc.
- (viii) Pradhan Mantri Jan Vikas Karyakram (PMJVK) restructured in May, 2018 earlier known as MsDP - Implemented for the benefit of the people from all sections of the society in identified Minority Concentration Areas for creation of assets in education, skill and health sectors.
- (ix) Jiyo Parsi - Scheme for containing population decline of Parsis in India.
- (x) USTTAD (Upgrading the Skills and Training in Traditional Arts/Crafts for Development) launched in May, 2015. Employment and employment opportunities to over 3.00 Lakh artisans/craftpersons by providing market opportunities to their rare handcrafted exquisite indigenous products by organising Hunar Haats all over the country.
- (xi) Nai Manzil - A scheme for formal school education and skilling of school dropouts launched in August, 2015.
- (xii) Hamari Dharohar- A scheme to preserve rich heritage of minority communities of India under the overall concept of Indian culture implemented since 2014-15.
- (xiii) Maulana Azad Education Foundation (MAEF) implements education and skill related schemes as follows:- (a) Begum Hazrat Mahal National Scholarship for Meritorious Girls belonging to the Minorities (b) Gharib Nawaz Employment Scheme started in 2017-18 for providing short-term job oriented skill development courses to youth belonging to minority communities, (c) Bridge Course for madarsa students and school dropouts by Aligarh Muslim University, Aligarh and Jamia Millia Islamia, New Delhi under Nai Manzil Scheme, (d) Swachh Vidyalaya.
- (xiv) Equity to National Minorities Development and Finance Corporation (NMDFC) for providing concessional loans to minorities for self-employment and income generating ventures.

In addition to the above, the Ministry also implements schemes for strengthening State Waqf Boards and coordinates arrangements for annual Haj pilgrimage.

(c) and (d) It has been reported that Policemen had entered the Jamia Millia University Campus to chase persons indulging in alleged unlawful acts of arson/rioting/damage and disperse the offenders and protect public property and lives. Appropriate action for an enquiry has been taken up by the authorities under the supervision of senior officers.

MoU for Seafarers Competency Certificates

*236. SHRIMATI ROOPA GANGULY: Will the Minister of SHIPPING be pleased to state:

(a) whether the recently approved model pact with foreign countries for recognition of Seafarers Competency Certificates will help the Indian students in studying shipping as a subject;

(b) if so, the likely effect on the employment scenario of the country;

(c) the number of persons targeted to be benefited from this initiative; and

(d) the number of countries with which India proposes to sign Memoranda of Understanding (MoUs)?

THE MINISTER OF STATE OF THE MINISTRY OF SHIPPING (SHRI MANSUKH MANDAVTYA): (a) Signing of the bilateral Memorandum of Understanding (MoU)/Undertaking with foreign countries will pave way for bilateral recognition of certificates of competency issued to seafarer of both the countries in accordance with the provisions of regulation I/10 of the International Convention on Standard of Training, Certification and Watch-keeping, 1978 (STCW Convention). Signing of the unilateral Undertaking with foreign countries will benefit Indian seafarers, as it will pave way for unilateral recognition of certificates issued by Indian administration to Indian seafarer by other countries. Such MoUs will provide more opportunities for employment of Indian seafarers.

(b) and (c) India is the 3rd largest seafarers supplying nation. The signing of such MoU/Undertaking will make a large number of Indian seafarers eligible for employment on ships flying the flag of other countries with whom undertaking/MoU is signed.

(d) At present 19 (Nineteen) countries have proposed to sign MoU with India. The signing of Undertaking will depend upon the assessment to ensure that the quality